

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/ 43 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,

✓ Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 4th January 2019.

Sub:- **Casual Leave .**

Ref:- Your Email dated 31.12.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 29.12.2018, has been granted/rejected.

Yours faithfully,



JT REGISTRAR (VIGILANCE)

